

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 121**

**IA No. 223/21**

**CP(IB) No. 223/Chd/Pb/2019  
(Admitted)**

**IN THE MATTER OF:-**

Shri Vardhman Rice Mills Pvt. Ltd.

...Petitioner

Versus

J J Solvex Pvt. Ltd.

...Respondent

**Under Section:9 and 66, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 18.07.2024.

Tanvi  
16.05.2024

Sd/-  
Court Officer